

# ORISSA HIGH COURT

FILING REPORT AS ON :03/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBA/20116/2024	M/S. JAYCEE HOUSING PRIVATE LTD., JHARPARA VS NEELACHAL BUILDTECH AND RESORTS PVT. LTD., BBSR	AVIJIT PAL VS	// 0 //
2	D-BLAPL/13509/2024	PANCHANANA MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /712 /2024 0 //
3	D-BLAPL/13511/2024	SHABNAM KHATUN VS STATE OF ODISHA	SUDHANSU KUMAR SETHY VS	// 0 //
4	D-BLAPL/13513/2024	RINKU BHARATI VS STATE OF ODISHA	SUDHANSU KUMAR SETHY VS	// 0 //
5	D-BLAPL/13514/2024	SUSHILA DEVI VS STATE OF ODISHA	SUDHANSU KUMAR SETHY VS	// 0 //
6	D-BLAPL/13516/2024	TAPAN KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /58 /2024 0 //
7	D-BLAPL/13519/2024	ITISHREE PRIYADARSHINI PRADHAN @ RUPALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /433 /2021 0 //
8	D-BLAPL/13520/2024	AMIYA MOHANTY @ NIKIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /49 /2021 0 //
9	D-BLAPL/13523/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MALKANGIRI /349 /2023 0 //
10	D-BLAPL/13526/2024	AMARENDRA SARANGI VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	//0 0 //
11	D-BLAPL/13527/2024	CHHABILATA BARAL VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /170 /2024 0 //

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12	D-BLAPL/13530/2024	SURENDRA NAGAR @ SINGH RAJPUT VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	RAIRANGPUR TOWN /155 /2020 () //
13	D-BLAPL/13531/2024	JAGABANDHU GOUDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /156 /2024 () //
14	D-BLAPL/13533/2024	SHIVPUKAR PASWAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
15	D-BLAPL/13534/2024	SANJAY KESARI @ KESHARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	DHARUADIHI /102 /2022 () //
16	D-BLAPL/13542/2024	ARUN BAG @ ARUN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /79 /2024 () //
17	D-BLAPL/13543/2024	UTTAM MALIK @ MINJA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /97 /2024 () //
18	D-BLAPL/13544/2024	AYAN KUMAR LIMA VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
19	D-BLAPL/13550/2024	BADAL SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDIPUR /46 /2024 () //
20	D-BLAPL/13552/2024	GAURA CHARAN RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //
21	D-BLAPL/13554/2024	BIRENDRA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAISINGA /383 /2023 () //
22	D-BLAPL/13555/2024	UTTAM KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /12 /2022 () //
23	D-BLAPL/13558/2024	MOJESH GAMANGO @ MAJES GOMANGO	RAJIB LOCHAN PATNAIK	PADMAPUR /142 /2022

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		VS	VS	()
24	D-BLAPL/13568/2024	STATE OF ODISHA SURAJ MANDAL @ SURAJIT	KEDAR CHANDRA SARANGI	// //0
		VS	VS	()
25	D-BLAPL/13571/2024	STATE OF ODISHA MALHAR @ MAKAR MALIK	ASHOK KUMAR SAHOO	// MARSHAGHAI /336 /2023
		VS	VS	()
26	D-BLAPL/13573/2024	STATE OF ODISHA SURYA SINGH	BHARAT JALLI	// KHURDA ROAD G.R.P.S. /15 /2024
		VS	VS	()
27	D-BLAPL/13575/2024	STATE OF ODISHA DEEPAK NAHAK	BHARAT JALLI	// KHURDA ROAD G.R.P.S. /15 /2024
		VS	VS	()
28	D-BLAPL/13577/2024	STATE OF ODISHA TIKELAL DURIA	UMAKANTA BARIK	// RAIGHAR /93 /2024
		VS	VS	()
29	D-BLAPL/13579/2024	STATE OF ODISHA AKSHAYA KUMAR GHADAI	PRAKASH KUMAR MISHRA	// KHANDAGIRI P.S. /620 /2023
		VS	VS	()
30	D-BLAPL/13580/2024	STATE OF ODISHA NILU GOUDA	BHARAT JALLI	// KHURDA ROAD G.R.P.S. /15 /2024
		VS	VS	()
31	D-BLAPL/13585/2024	STATE OF ODISHA DHANESWAR SETHI	PRADEEP KUMAR DAS	// BONTH /50 /2024
		VS	VS	()
32	D-BLAPL/13588/2024	STATE OF ODISHA GOBARDHAN PATRA @ PATRO	TAPAN JYOTI PANI	// BHANJANAGAR /47 /2023
		VS	VS	()
33	D-BLAPL/13589/2024	STATE OF ODISHA RAMESH TANDI	MANAS KUMAR CHAND	// KHARIAR /180 /2022
		VS	VS	()
34	D-BLAPL/13591/2024	STATE OF ODISHA KHETRABASI JENA	RAVISHANKAR SAMAL	// KUJANGA /117 /2024
		VS	VS	()

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35	D-BLAPL/13592/2024	STATE OF ODISHA JAYANTA KUMAR PATEL VS	SARAT KUMAR JENA VS	// barpalli /86 /2016 ()
36	D-BLAPL/13595/2024	STATE OF ODISHA SASHIKALA DIGAL VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /58 /2024 ()
37	D-BLAPL/13596/2024	STATE OF ODISHA KAPIL KATARIA VS	AMULYA RATNA PANDA VS	// BOIPARIGUDA /52 /2024 ()
38	D-BLAPL/13597/2024	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	MANORANJAN ACHARYA VS	// NUAGAON /69 /2024 ()
39	D-BLAPL/13598/2024	STATE OF ODISHA JAYANTI DIGAL VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /58 /2024 ()
40	D-BLAPL/13599/2024	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	PUSPAMITRA MOHAPATRA VS	// MALKANGIRI /398 /2023 ()
41	D-BLAPL/13603/2024	STATE OF ODISHA MOHAN GOCHHI VS	DINESH CHANDRA RAY VS	// DIGAPAHANDI /94 /2024 ()
42	D-BLAPL/13606/2024	STATE OF ODISHA MANOJ SABAR VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /212 /2024 ()
43	D-BLAPL/13608/2024	STATE OF ODISHA ASIKA @ GOPINATH MUNDA VS	CHINMAYA KUMAR SAHU VS	// HARICHANDANPUR /124 /2020 ()
44	D-BLAPL/13616/2024	STATE OF ODISHA HEMANTA SWAIN VS	ASHUTOSH SWAIN VS	// KANKADAHAD /55 /2024 ()
45	D-BLAPL/13625/2024	STATE OF ODISHA PINKY MEHER @ SUKANTALA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// SAMBALPUR TOWN /118 /2024 () //

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46	D-BLAPL/13629/2024	SK. EKRAM VS STATE OF ODISHA	DIPTI REKHA NANDA VS	KHURDA MODEL /84 /2024 () //
47	D-BLAPL/13633/2024	RAJU DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /815 /2023 () //
48	D-BLAPL/13634/2024	RAJU DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /775 /2023 () //
49	D-BLAPL/13636/2024	MANOJ KUMAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	MUNIGUDA /104 /2022 () //
50	D-BLAPL/13638/2024	GYANARANJAN MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
51	D-BLAPL/13642/2024	ANADI DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ERASAMA /357 /2023 () //
52	D-BLAPL/13643/2024	ROMA MALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /78 /2023 () //
53	D-BLAPL/13645/2024	JHASKETAN BHOI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	barpalli /360 /2022 () //
54	D-BLAPL/13646/2024	SHYAM @ SHYAMA SUNDAR DANTA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	MANAMUNDA /4 /2024 () //
55	D-BLAPL/13648/2024	SIDHANTA BEHERA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	/ /0 () //
56	D-BLAPL/13649/2024	DAMBARU KHILA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /51 /2023 () //
57	D-BLAPL/13650/2024	SUSHILA PAL	ROHIT RANJAN RAY	BADAGODA P.S. /119 /2024

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		VS	VS	()
58	D-BLAPL/13653/2024	STATE OF ODISHA AKASH @ TULU BHOI	SANTOSH KUMAR MAHANTY	// BEGUNIAPADA /167 /2024
		VS	VS	()
59	D-BLAPL/13654/2024	STATE OF ODISHA SUMANT KUMAR BARIK	PRAFULLA KUMAR KHATEI	// / /0
		VS	VS	()
60	D-BLAPL/13655/2024	STATE OF ODISHA SALU @ DANDAPANI NAYAK	SANTOSH KUMAR MAHANTY	// BEGUNIAPADA /167 /2024
		VS	VS	()
61	D-BLAPL/13657/2024	STATE OF ODISHA K. BRUNDABAN REDDY @ BRUNDA	SANTOSH KUMAR MAHANTY	// BEGUNIAPADA /167 /2024
		VS	VS	()
62	D-BLAPL/13661/2024	STATE OF ODISHA PRASANTA LENKA	AMLAN SHAKTI PAUL	// AIRPORT /229 /2023
		VS	VS	()
63	D-BLAPL/13666/2024	STATE OF ODISHA BINI MUNDA	BHARAT BHUSAN ROURAY	// / /0
		VS	VS	()
64	D-BLAPL/13669/2024	STATE OF ODISHA SASANKA KUMAR JENA	BHABANI SHANKAR DASPARIDA	// DHENKANAL TOWN /267 /2024
		VS	VS	()
65	D-BLAPL/13670/2024	STATE OF ODISHA DEBABRATA MARTHA	BRUNDABAN ROUT	// MAHILA P.S.(BBSR) /36 /2024
		VS	VS	()
66	D-BLAPL/13672/2024	STATE OF ODISHA PRASANTA KUMAR SINGH	PARTHA SARATHI NAYAK	// PARJANG /542 /2022
		VS	VS	()
67	D-BLAPL/13679/2024	STATE OF ODISHA GURUGOBINDA PRADHAN	ARUN KUMAR DAS 1	// DHENKANAL TOWN /743 /2023
		VS	VS	()
68	D-BLAPL/13686/2024	STATE OF ODISHA RAKESH @ ASHUTOSH MANDAL	PRASANTA KUMAR NANDA	// KALIMELA /99 /2024
		VS	VS	()

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69	D-BLAPL/13687/2024	STATE OF ODISHA MUKESH SAHOO VS	KALINDA KUMAR ROUT VS	// //0 0
70	D-BLAPL/13689/2024	STATE OF ODISHA JIBAN GIRI VS	PARTHA SARATHI DAS VS	// CHAMPUA /187 /2023 0
71	D-BLAPL/13694/2024	STATE OF ODISHA ASHOK KUMAR ROUT @ ASHOK KUMAR RAUT VS	SUSHANTA HARICHANDAN VS	// PHIRINGIA /92 /2023 0
72	D-CMAPL/20167/2024	STATE OF ODISHA RAMA SAHU VS	ADV. VS	// // 0
73	D-CMAPL/20189/2024	ASWINI KUMAR DAS AJAYA KUMAR JENA VS	ADV. VS	// // 0
74	D-CMAPL/20278/2024	TAHASILDAR, ATHAGARH UNION OF INDIA VS	PRABHU PRASANNA BEHERA VS	// // 0
75	D-CMAPL/20349/2024	RANJAN DAS KAILASH CHANDRA SAHU @ SAHOO VS	PULAKESH MOHANTY VS	// // 0
76	D-CMAPL/20372/2024	SETTLEMENT OFFICER, PURI DILLIP KUMAR DALARAY VS	SASWATA PATNAIK VS	// // 0
77	D-CMAPL/20375/2024	SR. D.M, NEW INDIA ASSURANCE CO. L.T.D. SWARNALATA SARANGI VS	SASWATA PATNAIK VS	// // 0
78	D-CMP/20180/2024	THE SR.D.M, THE NEW INDIA ASSURANCE CO.LTD., BBSR KANAKLATA PAL VS	SUCHIT KUMAR NAYAK VS	// // 0
79	D-CMP/20208/2024	LALITA BADARAITA SUSHAMA NATH SHARMA VS	RANJAN KUMAR ROUTRAY VS	// // 0
		JAIRAM NATH		//

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80	D-CMP/20324/2024	SARADA MALLICK VS BISWARANJAN JENA	NIRANJAN PRASAD PATRA VS	// 0 //
81	D-CMP/20334/2024	KISHORE PATEL VS FAKIR CHARAN PATEL	BYOMOKESH SAHOO VS	// 0 //
82	D-CMP/20347/2024	MOHINI RANJAN HOTA VS ICHINDA U.G.M.E. SCHOOL, MAYURBHANJA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
83	D-CMP/20350/2024	KANHU CHARAN MOHAPATRA VS DILLIP KUMAR PATI	TUSAR KUMAR MISHRA VS	// 0 //
84	D-CMP/20357/2024	SIBA CHARAN MALLICK VS GAJENDRA MALLICK	GOUTAM CHARAN ROUT VS	// 0 //
85	D-CMP/20364/2024	M/S. SAPATH FINANCIAL SERVICES PVT. LTD., KOLKATA VS M/S. UTKAL AUTOMOBILES PVT. LTD., JHARKHAND	BIBEKANANDA BHUYAN VS	// 0 //
86	D-CMP/20366/2024	PURNA CHANDRA MANDHATA VS MANMOHAN UDAYASINGH	BIBEKANANDA BHUYAN VS	// 0 //
87	D-CONTC/20096/2024	BASANTA KUMAR BRAHMA SAMANTA VS TAHASILDAR, DARPAN, JAJPUR	RANJAN KUMAR NAYAK VS	// 0 //
88	D-CONTC/20105/2024	LALIT KUMAR MOHANTY VS G. MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ADV. VS	// 0 //
89	D-CONTC/20107/2024	RATAN KUMAR AGRAWAL VS VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.	ADV. VS	// 0 //
90	D-CONTC/20119/2024	SWARNALATA DASH VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION DEPT.	ADV. VS	// 0 //
91	D-CONTC/20120/2024	RAJESH KUMAR SAHU	ADV	//

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		VS	VS	0
92	D-CONTC/20121/2024	ASWATHI S., I.A.S. BIRAKISHOR NAIK	ADV	//
		VS	VS	0
93	D-CONTC/20124/2024	ASWATHI S, I.A.S LALBAHADUR BARIK	ADV.	//
		VS	VS	0
94	D-CONTC/20130/2024	ASWATHI S., I.A.S. PRITIBASH PUTEL	ADV	//
		VS	VS	0
95	D-CONTC/20131/2024	ASWATHI S., I.A.S. ANUPAMA BEHERA	ADV.	//
		VS	VS	0
96	D-CONTC/20133/2024	KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK BINAYA KUMAR SINHA	ADV.	//
		VS	VS	0
97	D-CONTC/20143/2024	SANGRAMJIT NAYAK, I.A.S. KARPUR HANTAL	ADV.	//
		VS	VS	0
98	D-CONTC/20150/2024	DHARITRI MISHRA, G.M., ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR ARUNA MOHAN NAYAK	ADV.	//
		VS	VS	0
99	D-CONTC/20160/2024	ASWATHY S., I.A.S. TULASA PODHA	ADV.	//
		VS	VS	0
100	D-CONTC/20170/2024	NARENDRA KUMAR GHADDEI, SUPDT. ENGNR., R AND B DIVISION, BALANGIR BINOD BIHARI MAHAPATRA	MANAS PATI	//
		VS	VS	0
101	D-CONTC/20181/2024	ARABINDA KUMAR PADHEE, PRINCIPAL SECY., A AND FE DEPT. BIPIN BIHARI SAMAL	ADV.	//
		VS	VS	0
102	D-CONTC/20184/2024	ANU GARG, I.A.S. SADHAB BEHERA	ADV.	//
		VS	VS	0

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103	D-CONTC/20185/2024	ANU GARG, I.A.S. JAMUNA MAJHI VS	ADV. VS	// // 0
104	D-CONTC/20186/2024	ANU GARG, PRINCIPAL SECY., WR DEPT. BILASINI MALLICK VS	ADV. VS	// // 0
105	D-CONTC/20190/2024	ANU GARG, PRINCIPAL SECY., WR DEPT. PUSPAK MOHAPATRA VS	ADV VS	// // 0
106	D-CONTC/20198/2024	ARAVIND AGRAWAL, COMMNR., CUM SECY., H.E DEPT. SUSHANTA KUMAR GOUDA VS	ADV. VS	// // 0
107	D-CONTC/20207/2024	BHAKTA RANJAN MOHANTY, ENGR. IN CHIEF, WR DEPT. ANJANA KUMARI PANDA VS	ADV VS	// // 0
108	D-CONTC/20213/2024	PRADEEP KUMAR PATRA, C.D.M AND P.H.O, GAJAPTI JAGADISH RANA VS	ADV. VS	// // 0
109	D-CONTC/20217/2024	RAJIB LOCHAN SINGH, O.A.S.(SAB) BIJAY BADAIAK VS	ADV. VS	// // 0
110	D-CONTC/20221/2024	ROOPA ROSHAN SAHOO, COMMNR. CUM SECY. AND CHAIRMAN, O.M.T.E., DEPT. CHARUSMITA PARIDA VS	ADV. VS	// // 0
111	D-CONTC/20224/2024	RAJIB LOCHAN SINGH, O.A.S.(SAB) TORAN SINGH MAJHI VS	ADV. VS	// // 0
112	D-CONTC/20245/2024	RAJIB LOCHAN SINGH, O.A.S.(SAB) RAJAT KUMAR PRADHAN VS	ADV. VS	// // 0
113	D-CONTC/20254/2024	RAJIB LOCHAN SINGH, O.A.S.(SAB) BHARAT BHUSHAN NAYAK VS	ADV. VS	// // 0
		RAJIB LOCHAN SINGH, O.A.S.(SAB)		//

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114	D-CONTC/20274/2024	SAROJINI HANSDAH VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	D-CONTC/20279/2024	GOLAK BIHARI DAS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
116	D-CONTC/20283/2024	SUKANTI PRABHA PATI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
117	D-CONTC/20287/2024	RAMESH KUMAR DHAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	D-CONTC/20289/2024	MINA KUMARI MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
119	D-CONTC/20293/2024	MAMATA MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
120	D-CONTC/20295/2024	TRILOCHAN MOHANTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
121	D-CONTC/20300/2024	PRAVAKAR PATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
122	D-CONTC/20302/2024	BAMADEV PARIDA VS BISWAJIT GHOSH, O.E.S.(1)	ADV. VS	// 0 //
123	D-CONTC/20305/2024	DIBAKAR PRADHAN VS DEEPAK KUMAR PADHI, O.E.S.(1)	ADV. VS	// 0 //
124	D-CONTC/20311/2024	BIJAY KUMAR PALEI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
125	D-CONTC/20314/2024	JUGAL KISHORE SAHOO	ADV.	//

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		VS	VS	0
126	D-CONTC/20317/2024	NIBEDITA PANI, O.E.S.(1) HEMANTA KUMAR MISHRA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
127	D-CONTC/20326/2024	GENDRA KUJUR, O.E.S.(1) ANANDA CHANDRA BEHERA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
128	D-CONTC/20328/2024	NIBEDITA PANI, O.E.S.(1) MIR ARFAN ALLI	SURENDRA KUMAR SAHOO	//
		VS	VS	0
129	D-CONTC/20331/2024	NIBEDITA PANI, O.E.S.(1) BAIRAGI SATAPATHY	SURENDRA KUMAR SAHOO	//
		VS	VS	0
130	D-CONTC/20338/2024	NIBEDITA PANI, O.E.S.(1) DR.MANOJ KUMAR BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
131	D-CONTC/20343/2024	RENUPRAVA NAYAK, REGISTRAR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR DR.AJAYA PRASAD BAITHARU	SHASHI BHUSAN JENA	//
		VS	VS	0
132	D-CONTC/20346/2024	RENUPRAVA NAYAK, REGISTRAR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR DR. SASMITA MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0
133	D-CONTC/20348/2024	RENUPRAVA NAYAK, REGISTRAR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR SWADHIN KUMAR SAHOO	ADV.	//
		VS	VS	0
134	D-CONTC/20351/2024	RANJITA SAHU, O.A.S. BISWAMITRA BISHI	DURGA PRASAD PANIGRAHI	//
		VS	VS	0
135	D-CONTC/20352/2024	DR. N.K. MEHER, MD CHIEF DISTRICT MEDICAL OFFICER, SUBARNAPUR ADITYA DEHURI	ADV.	//
		VS	VS	0
136	D-CONTC/20354/2024	G.KUJUR, D.E.O., BOUDH DR. RITA RAY	ADV.	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/20358/2024	GAUTAMA PRADHAN, COMPTROLLER OF FINANCE, BBSR BIJAYANANDA MOHANTY VS	ADV. VS	// // 0
138	D-CONTC/20363/2024	BIKRAM KISHORE PARIDA, TAHASILDAR, DASARATHPUR DHARANIDHAR BEHERA VS	ADV. VS	// // 0
139	D-CONTC/20365/2024	ASWATHY S., I.A.S. BIJAY KUMAR DASH @ CHOUDHURY VS	AMIYA KUMAR MOHANTY VS	// // 0
140	D-CONTC/20367/2024	ARBINDA KUMAR AGRAWAL, I.A.S. DIBAKAR PATI VS	AMIYA KUMAR MOHANTY VS	// // 0
141	D-CONTC/20368/2024	ARBINDA KUMAR AGRAWAL, I.A.S. SUBHADASHINEE MOHANTY VS	ADV. VS	// // 0
142	D-CONTC/20369/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., F AND E DEPT. SOUMYA RANJAN GOCHAYAT VS	ADV. VS	// // 0
143	D-CONTC/20370/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., F AND E DEPT. SUKADEV BEHERA VS	RANJAN KUMAR BEHERA VS	// // 0
144	D-CONTC/20371/2024	CHANCHAL RANA, I.A.S. DR. SUSHANT KUMAR ROUT VS	SHASHI BHUSAN JENA VS	// // 0
145	D-CONTC/20373/2024	RENUPRAVA NAYAK, REGISTRAR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR SIBA CHARAN GIRI VS	ADV. VS	// // 0
146	D-CONTC/20374/2024	BHABANI PRADHAN, O.A.S. KRUTIBAS PATTNAYAK VS	ADV. VS	// // 0
147	D-CRLA/13541/2024 CRLA/449/2024	ANU GORG, I.A.S. JATIA @ MANOJ NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// // TOMKA /44 /2016 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) Spl/0000084/2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLA/13563/2024	KALIA @ ATRATANA KETAKI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /20 /2018 () //
149	D-CRLA/13569/2024	SAROJ BANDHU DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /84 /2019 () //
150	D-CRLA/13604/2024	PRABIR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /98 /2017 () //
151	D-CRLA/13623/2024	AMIT KUMAR CHOUDHURY @ AMIT CHOUDHURY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /233 /2020 () //
152	D-CRLA/13640/2024	ANSHUMAN MOHAPATRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	KEONJHAR TOWN /227 /2021 () //
153	D-CRLA/13658/2024	KUNDAN VS STATE OF ODISHA	AMIT KUMAR DAS VS	RAJGANGPUR /90 /2022 () //
154	D-CRLA/13674/2024	SAGAR MALLICK VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	BALIKUDA /266 /2020 () //
155	D-CRLA/13676/2024	PUNIA@PURNA CHANDRA SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	BINJHARPUR /212 /2017 () //
156	D-CRLA/13681/2024	NARAYAN BHOI @ AMAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JATNI P.S. /233 /2020 () //
157	D-CRLMA/13600/2024	GANDHI PALLI UNNAYAN COMMITTEE, CUTTACK VS STATE OF ODISHA	AROBINDA ROUT VS	CRRI /98 /2023 () //
158	D-CRLMA/13639/2024	STATE OF ODISHA VS DURJODHAN DASH	ADV VS	BHUBANESWAR VIGILANCE /2 /2002 () //
159	D-CRLMC/13522/2024	ARJUNA DAS	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /879 /2023

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		VS	VS	()
160	D-CRLMC/13528/2024	STATE OF ODISHA SANDHYARANI DASH	DEBASIS TRIPATHY	// BHUBANESWAR VIGILANCE /16 /2015
		VS	VS	()
161	D-CRLMC/13532/2024	STATE OF ODISHA(VIG.) KARUNAKAR MALLIK	BISWAJIT MOHAPATRA	// / /0
		VS	VS	()
162	D-CRLMC/13535/2024	STATE OF ODISHA SK. RIHAN	LALITENDU MISHRA	// AIR FIELD P.S. /174 /2019
		VS	VS	()
163	D-CRLMC/13538/2024	STATE OF ODISHA NIRMALENDU MOHANTY	BHABANI SHANKAR DASPARIDA	// NALCO /248 /2021
		VS	VS	()
164	D-CRLMC/13546/2024	STATE OF ODISHA LALIT PRADHAN	TANMAY MISHRA	// CHARMAL /159 /2020
		VS	VS	()
165	D-CRLMC/13548/2024	STATE OF ODISHA SHANKAR @ SANKARSAN BEHERA	PRAMOD KUMAR JENA	// BASTA /158 /2016
		VS	VS	()
166	D-CRLMC/13556/2024	STATE OF ODISHA RINKI SAMAL	MANOJ BIHARI DAS	// BARANGA /207 /2023
		VS	VS	()
167	D-CRLMC/13574/2024	STATE OF ODISHA BIKAN SWAIN	BIBUDHENDRA KUMAR RATH	// BANKI /104 /2014
		VS	VS	()
168	D-CRLMC/13576/2024	STATE OF ODISHA SARAT MOHANTY @ SARAT KUMAR MOHANTY	SAMARENDRA BAHADUR	// NIALI /64 /2012
		VS	VS	()
169	D-CRLMC/13578/2024	STATE OF ODISHA CHANDAN KUMAR RANSINGH	PURNA CHANDRA MOHARANA	// / /0
		VS	VS	()
170	D-CRLMC/13618/2024	STATE OF ODISHA AMARA CHANDRA DASH	BINI MISHRA	// SIMULIA /357 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMC/13620/2024	STATE OF ODISHA SARAT SINGH VS	KABIRAJ PRADHAN VS	// CHANDAPUR /36 /2024 ()
172	D-CRLMC/13622/2024	STATE OF ODISHA ANANTA PADAL VS	MANORANJAN PADHY VS	// POTTANGI /24 /2023 ()
173	D-CRLMC/13624/2024	STATE OF ODISHA PABITRA KUMAR SAHOO VS	GOURAV MOHANTY VS	// / /0 ()
174	D-CRLMC/13656/2024	STATE OF ODISHA SANIA @ KUMARA DAS VS	PRAVASH CHANDRA JENA VS	// BANAPUR P.S. /141 /2018 ()
175	D-CRLMC/13660/2024	STATE OF ODISHA SATISH DAS VS	PRAVASH CHANDRA JENA VS	// BIRMAHARAJPUR /105 /2008 ()
176	D-CRLMC/13663/2024	STATE OF ODISHA ALLARAKHA SEKH @ ALLARKH SK. @ ALLARAKHA VS	GYANA RANJAN DHAL VS	// CAPITAL P.S. /263 /2016 ()
177	D-CRLMC/13671/2024	STATE OF ODISHA CHANDAN KUMAR BHARTI VS	BALARAM NAYAK VS	// ANGUL TOWN /275 /2021 ()
178	D-CRLMC/13675/2024	STATE OF ODISHA RASHMI RANJAN PARIDA VS	AKASH BHUYAN VS	// AUL /34 /2020 ()
179	D-CRLMC/13677/2024	STATE OF ODISHA NIRANJAN BEHERA @ NIRA VS	MAGA BEHERA VS	// ABHAYACHANDPUR /60 /2016 ()
180	D-CRLMC/13680/2024	STATE OF ODISHA CHANDAN KUMAR MOHANTY VS	JAYDEEP PAL VS	// MAHANGA /151 /2024 ()
181	D-CRLMC/13684/2024	STATE OF ODISHA SANJAYA PRADHAN VS STATE OF ODISHA	SARADA DASH VS	// / /0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMC/13688/2024	SANJAYA PRADHAN VS STATE OF ODISHA	SUMANTA BHUYAN VS	BERHAMPUR TOWN /82 /2016 0 //
183	D-CRLMP/13517/2024	LALIT MOHAN MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
184	D-CRLMP/13557/2024	GOPAL MUKHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
185	D-CRLMP/13560/2024	NIGAM DASH VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
186	D-CRLMP/13605/2024	ANJAN KUMAR ROUT VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
187	D-CRLMP/13607/2024	DEBAJANI SAHOO VS STATE OF ODISHA	DEEPAK PANDA VS	// 0 //
188	D-CRLMP/13611/2024	SRIKANTA KUMAR PAKAL VS STATE OF ODISHA	KASHINATH PATTANAIK VS	// 0 //
189	D-CRLMP/13617/2024	MONALISHA CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAIK VS	// 0 //
190	D-CRLMP/13632/2024	PRAMILA SAHOO VS STATE OF ODISHA	SHARADA PATTANAYAK VS	// 0 //
191	D-CRLMP/13644/2024	SWAGATIKA PRADHAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// 0 //
192	D-CRLMP/13665/2024	PADMALAYA PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
193	D-CRLMP/13667/2024	CHANDRA SEKHAR GUMANSINGH	CHANDANA TRIPATHY	//

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		VS	VS	0
194	D-CRLMP/13690/2024	STATE OF ODISHA RAJALAXMI DASH	DEEPAK KU SAHOO	// /0
		VS	VS	0
195	D-CRLREV/13570/2024	DEBI PRASAD PANDA STATE OF ODISHA	JANMEJAYA KATIKIA, A.G.A.	// GOLAMUNDA /17 /2014
		VS	VS	0
196	D-CRLREV/13652/2024	MOTILAL SAHU @ SAHOO RANJAN TAREI	PRADIPTA BEURA	// /0
		VS	VS	0
197	D-CRLREV/13664/2024	STATE OF ODISHA BASUDEV PRADHAN	NIRANJAN LENKA	// /0
		VS	VS	0
198	D-CRP/20282/2024	AKSHAY KUMAR SINGH NIHARKANTI MISHRA	BISWAMBAR MOHANTY	// /0
		VS	VS	0
199	D-FAO/20165/2024	NIHAR RANJAN PATNAIK D.M, M/S. ORIENTAL INSURANCE CO. L.T.D.	RIMJHIM BALA PATI	// /0
		VS	VS	0
200	D-FAO/20234/2024	DURGA PRASAD DAS SK. ABDUL ROUF	CHANDRAKANTA NAYAK	// /0
		VS	VS	0
201	D-FAO/20356/2024	STATE OF ODISHA M.LEGAL M/S. NEW INDIA ASSURANCE CO. L.T.D.	SUBRAT SATPATHY	// /0
		VS	VS	0
202	D-LAA/20265/2024	AJAYA MAHAKUD DAMODAR GOUD @ LAHAJAL	AKASH KUMAR PATTAJOSHI	// /0
		VS	VS	0
203	D-MACA/20089/2024	STATE OF ODISHA SUDHAKAR MOHAPATRA	PRADEEP KUMAR MISHRA	// /0
		VS	VS	0
204	D-MACA/20219/2024	KISHORE CHANDRA PATRA B.M, RELIANCE GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	// /0
		VS	VS	0

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205	D-MACA/20228/2024	KRUSHNA CHANDRA PRUSTY M., SBI . G.I CO. L.T.D VS	G.P.DUTTA VS	// // 0
206	D-MACA/20243/2024	AKSHAYA KUMAR TRIPATHY M.LEGAL M/S. RELIANCE GENERAL INSURANCE CO. L.T.D. VS	G.P.DUTTA VS	// // 0
207	D-MACA/20257/2024	DAKTAR CHAITANYA KUMBYHAR M. LEGAL M/S. RELIANCE GENERAL INSURANCE CO L.T.D. VS	G.P.DUTTA VS	// // 0
208	D-MATA/20092/2024	MINARANI PARIDA TOFAN KUMAR SAHOO VS	BASUDEV PUJARI VS	// // 0
209	D-MATA/20126/2024	ARCHANA SAHOO MINI PRADHAN VS	LALITENDU MISHRA VS	// // 0
210	D-MATA/20192/2024	GANESWAR PRADHAN RAJALAXMI SATAPATHY VS	SAROJ RANJAN SUBUDHI VS	// // 0
211	D-MATA/20203/2024	BISWA BHUSAN DASH SANGEETA SAHOO VS	PRADEEP KUMAR DAS VS	// // 0
212	D-MATA/20263/2024	SANTOSH KUMAR SAMAL MANJULATA BEHERA VS	JAJATI KISHORE MOHANTY VS	// // 0
213	D-RFA/20112/2024	RAMAKANTA BEHERA DINABANDHU PATEL VS	BIDYADHAR PRADHAN VS	// // 0
214	D-RPFAM/20153/2024	TAPASWINI PATEL DEBASHIS POTHAL VS	MITALEE JESTHI VS	// // 0
215	D-RPFAM/20337/2024	SHIBANI BAUG SWADHIN KUMAR NAYAK VS	DR. BINODA KUMAR MISHRA VS	// // 0
		PRIYANKA NAYAK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-RSA/20290/2024	SRIMATI SWAIN VS SANJUKTA SAMAL	SAIBRATA RATH VS	// 0 //
217	D-RVWPET/20197/2024	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	ADV VS	// 0 //
218	D-RVWPET/20330/2024	ANKURA CHARAN MOHANTY VS STATE OF ODISHA	ADV VS	// 0 //
219	D-TRP(C)/20123/2024	RAJANI PATTANAIAK @ PATRA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
220	D-TRP(C)/20201/2024	ASWINI KUMAR DASH VS SIBANI DASH	 VS	// 0 //
221	D-TRP(C)/20341/2024	PINKI NAYAK VS MUNA NAYAK	AKSHAYA KUMAR SUBUDHI VS	// 0 //
222	D-TRP(C)/20344/2024	SUNANDA MAHAKUDA VS SIBARAM MAHANKUDA	S.DAS VS	// 0 //
223	D-TRPCRL/13683/2024	BIPIN PRADHAN VS SIMA BADAJENA	RAMESH KUMAR SAHU VS	//0 0 //
224	D-WA/20091/2024	STATE OF ODISHA VS MAHESWAR ROUT	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
225	D-WA/20094/2024	STATE OF ODISHA VS TARANISEN TRIPATHY	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
226	D-WA/20097/2024	BERHAMPUR UNIVERSITY, GANJAM VS STHITAPRAGNYA MISRA	DR.PURUSOTTAM CHULI VS	// 0 //
227	D-WA/20104/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//

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		VS	VS	0
228	D-WA/20145/2024	SANJUBALA MOHANTY STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
229	D-WA/20172/2024	BILASH CHANDRA JENA STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
230	D-WA/20179/2024	BIJAYA KUMAR ROUT STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
231	D-WA/20191/2024	CHANDRA SEKHAR PRADHAN STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
232	D-WA/20194/2024	SUSHIL KUMAR SETHY STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
233	D-WA/20205/2024	RABINDRA KUMAR PALATA OM SAI DRUGS, GANJAM	SIDHESWAR MALLIK	//
		VS	VS	0
234	D-WA/20211/2024	STATE OF ODISHA BIKASH KUMAR JENA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
235	D-WA/20242/2024	UNION OF INDIA STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
236	D-WA/20267/2024	BIBASINI ROURTRAY M/S. GET WELL MEDICAL STORE	HIMANSU SEKHAR SATAPATHY	//
		VS	VS	0
237	D-WA/20269/2024	STATE OF ODISHA M/S.LIFE LINE	HIMANSU SEKHAR SATAPATHY	//
		VS	VS	0
238	D-WA/20273/2024	STATE OF ODISHA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WA/20277/2024	THOMAS BILUNG STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
240	D-WA/20285/2024	BHARATI PRUSTI M/S.BISWAL DRUG HOUSE VS	SUNSHINE ANAND SWAIN VS	// // 0
241	D-WA/20296/2024	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
242	D-WA/20299/2024	NARESH KUMAR SAHU ORISSA STAFF SELECTION COMMISSION VS	SANJIB SWAIN,S.C(OSSC) VS	// // 0
243	D-WA/20309/2024	RITESH RANJAN ROUT M/S.MADHABA MEDICINE STORE VS	SUNSHINE ANAND SWAIN VS	// // 0
244	D-WA/20322/2024	STATE OF ODISHA STATE OF ODISHA VS	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0
245	D-WA/20323/2024	HARISH CHANDRA GIRI SEVA MEDICINE STORE VS	SUNSHINE ANAND SWAIN VS	// // 0
246	D-WA/20327/2024	STATE OF ODISHA M/S. LINGARAJ MEDICINE STORE VS	SUNSHINE ANAND SWAIN VS	// // 0
247	D-WA/20333/2024	STATE OF ODISHA M/S MEERA MEDICALS VS	SUNSHINE ANAND SWAIN VS	// // 0
248	D-WA/20336/2024	STATE OF ODISHA STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0
249	D-WA/20340/2024	GATI KRISHNA SETHY M/S.MAA TARINI MEDICAL STORE VS	SUNSHINE ANAND SWAIN VS	// // 0
		STATE OF ODISHA		//

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250	D-WA/20353/2024	M/S.SUKANTALA MEDICAL STORE VS STATE OF ORISSA	BUDHADEV ROUTRAY VS	// 0 //
251	D-WA/20360/2024	SMITANJALI SWAIN VS MADHAB CHANDRA MALLICK	SAGARIKA SAHOO VS	// 0 //
252	D-WP(C)/20088/2024 WP(C)/11354/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
253	D-WP(C)/20090/2024	M/S. RHI INDIA PVT LTD. ANGUL VS CHIEF COMMNR. OF CT AND GST, CUTTACK	RAMESH CHANDRA JENA VS	// 0 //
254	D-WP(C)/20093/2024	M/S ESMART ENERGY SOLUTIONS LTD. VS ASST COOMMNR OF ST CT AND GST	MUKESH PANDA VS	// 0 //
255	D-WP(C)/20095/2024	PRASANTA KUMAR SETHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
256	D-WP(C)/20098/2024 WP(C)/11299/2024	ABHIRAM NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
257	D-WP(C)/20099/2024 WP(C)/11313/2024	KUMAR BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
258	D-WP(C)/20100/2024 WP(C)/11309/2024	RANJIT SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
259	D-WP(C)/20101/2024 WP(C)/11307/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
260	D-WP(C)/20102/2024 WP(C)/11303/2024	RANJIT SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
261	D-WP(C)/20103/2024	NARAYAN ROUT	SITANSU MOHAN SINGH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/11294/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20106/2024	PRAVASINI BEHERA	BISHAL BAIVAB	//
	WP(C)/11353/2024	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/20108/2024	UTTAM KUMAR BEHERA	BISHAL BAIVAB	//
	WP(C)/11355/2024	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/20109/2024	SANJUKTA PATRA	JAYANANDA JENA	//
		VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/20110/2024	DAMBARUDHAR SAHOO	JAYANANDA JENA	//
		VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/20111/2024	BALAKRISHNA SAHOO	JAYANANDA JENA	//
		VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/20113/2024	PRASHENJIT SAHOO	SIDHARTHA SWAIN	//
	WP(C)/11388/2024	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/20114/2024	BISHNU PRIYA SAHU	SIDHARTHA SWAIN	//
	WP(C)/11386/2024	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/20115/2024	BINAYAK MISHRA	PRAFULLA KUMAR SAHOO	//
		VS THE STATE OF ODISHA	VS	0 //
270	D-WP(C)/20117/2024	HEMANT KUMAR PATRA	LAMBODOR ACHARI	//
		VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/20118/2024	DHABALESWAR PRADHAN	LAMBODOR ACHARI	//
		VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/20122/2024	MANAS RANJAN MOHAPATRA	PADMANAV BHUTIA	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/20125/2024 WP(C)/11369/2024	STATE OF ODISHA DEEP PRAKASH PERIWAL VS R.T.O.BBSR II	BRAJA MOHAN SARANGI VS	// // 0 //
274	D-WP(C)/20127/2024 WP(C)/11356/2024	DEEP PRAKASH PERIWAL VS RTO, BHUBANESWAR-II	BRAJA MOHAN SARANGI VS	// // 0 //
275	D-WP(C)/20128/2024 WP(C)/11357/2024	TIWAN JATIN DASH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0 //
276	D-WP(C)/20129/2024 WP(C)/11390/2024	SIBAYAN MOHANTY VS R.T.O, KEONJHAR	BRAJA MOHAN SARANGI VS	// // 0 //
277	D-WP(C)/20132/2024	DEBARAJ MOHANTY VS GOVT. OF ODISHA	KULADA NANDA DAS VS	// // 0 //
278	D-WP(C)/20134/2024	RAMA CHANDRA MOHAPATRA VS GOVT. OF ODISHA	KULADA NANDA DAS VS	// // 0 //
279	D-WP(C)/20135/2024	BULU DAKUA VS GOVT OF ODISHA	KULADA NANDA DAS VS	// // 0 //
280	D-WP(C)/20136/2024	BAIRAGI SAHU VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// // 0 //
281	D-WP(C)/20137/2024	M/S SICAL LOGISTICS LTD. VS UNION OF INDIA	SUPRATIK ACHARYA VS	// // 0 //
282	D-WP(C)/20138/2024 WP(C)/11373/2024	SUBHALAXMI SATAPATHY VS STATE OF ODISHA	MANAS PATI VS	// // 0 //
283	D-WP(C)/20139/2024	DEBASISH ACHARYA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/20140/2024	NARAYAN SAHU VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
285	D-WP(C)/20141/2024	MRUTYUNJAYA MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
286	D-WP(C)/20142/2024	BISWANATH PADHY VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
287	D-WP(C)/20144/2024	RAMANATH SWAIN VS THE CHAIRMAN, ODISHA FOREST DEVELOPMENT CORPORATION LTD. BBSR	BHABANI SHANKAR MISHRA (3) VS	// 0 //
288	D-WP(C)/20146/2024	SWASTIK JENA VS UNION OF INDIA	SANJAY KUMAR PARIDA VS	// 0 //
289	D-WP(C)/20147/2024	SABITA RANI DASH@PANDA VS B.M, S.B.I., KEONJHAR	BADRINARAYAN PANDA VS	// 0 //
290	D-WP(C)/20148/2024	NARAYAN SAHU VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
291	D-WP(C)/20149/2024	SURYA KANTA ACHARYA VS CENTRAL ADMINISTRATIVE TRIBUNAL BENCH CUTTACK	MANAS RANJAN SATPATHY VS	// 0 //
292	D-WP(C)/20151/2024	MANOJ DHAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
293	D-WP(C)/20152/2024	GOUR CHANDRA SAHOO VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	// 0 //
294	D-WP(C)/20154/2024	PRAKASH CHANDRA RAUTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
295	D-WP(C)/20155/2024	RUTUSHREE ROUT @ RUTUSREE ROUT	JAYANTA KUMAR MAJHI	//

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		VS	VS	0
		THE STATE OF ODISHA		//
296	D-WP(C)/20156/2024	RUTUSHREE RAUT @ RUTUSREE RAUT	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/20157/2024	RUTUSHREE RAUT @ RUTUSREE RAUT	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/20158/2024	PRAKASH CHANDRA RAUTA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
299	D-WP(C)/20159/2024	RUDRA MADHAB BAITHARU	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/20161/2024	NIRANJAN RAM	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/20162/2024	ANIMA LAKRA	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/20163/2024	SNIGDHA GRACY XESS	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/20164/2024	KOINFULA CHOUDHURY	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/20166/2024	BINA MINZ	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/20168/2024	PRAFULLA SWAIN @ PRAFULLA KUMAR SWAIN	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/20169/2024	HEMENDRA KUMAR MAHANTA	AMITAV DAS	//
		VS	VS	0

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307	D-WP(C)/20171/2024	COLLECTOR CUM D.M. SUNDARGARH DR. MAMTA SAHU VS	SUDEEP KUMAR SARANGI VS	// // 0
308	D-WP(C)/20173/2024	AUTHORISED OFFICER, ODISHA GRAMYA BANK, KHURDA OCM MOVERS PVT LTD. BBSR VS	ARUN KUMAR NAYAK VS	// // 0
309	D-WP(C)/20174/2024	INDUSIND BANK LTD. BBSR LALMOHAN MAHANTA VS	AMITAV DAS VS	// // 0
310	D-WP(C)/20175/2024	COLLECTOR CUM DIST.MAGISTRATE OCM MOVERS PVT. LTD. BBSR VS	SUDEEP KUMAR SARANGI VS	// // 0
311	D-WP(C)/20176/2024	INDOSTAR CAPITAL FINANCE LTD. BBSR OCM MOVERS PVT. LTD. VS	SUDEEP KUMAR SARANGI VS	// // 0
312	D-WP(C)/20177/2024	TATA MOTORS FINANCE SOLUTIONS LTD. RAMESH CHANDRA ROUT VS	SAROJ KUMAR DASH VS	// // 0
313	D-WP(C)/20178/2024	STATE OF ODISHA GANESH CHANDRA MUDULI VS	GOPINATH PANDA VS	// // 0
314	D-WP(C)/20182/2024	STATE OF ODISHA MANOJ KUMAR SENAPATI VS	RAMANATH ACHARYA VS	// // 0
315	D-WP(C)/20183/2024	STATE OF ODISHA MANOJ KUMAR GUPTA VS	MADHAB LAL AGARWAL VS	// // 0
316	D-WP(C)/20187/2024	DY. COMMNR., CENTRAL GST AND CENTRAL EXCISE, BALASORE LAXMIDHAR BISWAL VS	MITU KUMAR BISWAL VS	// // 0
317	D-WP(C)/20188/2024	CHIEF MANAGER OF SBI, BBSR PURNA CHANDRAPRADHAN VS	PRAFULLA CHANDRA DAS VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/20193/2024	SANTOSH MANDAL @ SANTOSH KUMAR MANDAL VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
319	D-WP(C)/20195/2024	NIRANJAN SAHU VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
320	D-WP(C)/20196/2024	DHANESWAR MANTRI VS STATE OF ODISHA	GIRIDHARI ROUT VS	// 0 //
321	D-WP(C)/20199/2024 WP(C)/11315/2024	IN RE MISSING OF CHILD FROM UTKAL BALASHRAM, CUTTACK VS GOVERNMENT OF ODISHA	ADV. VS	// 0 //
322	D-WP(C)/20200/2024	NIBAS NAIK VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
323	D-WP(C)/20202/2024 WP(C)/11332/2024	SHIVANI MEDICINE STORE, CUTTACK VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
324	D-WP(C)/20204/2024	ALL ODISHA OPTOMETRIST ASSOCIATION, BBSR VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
325	D-WP(C)/20206/2024	SUBHAKANTA RAY VS NEW INDIA ASSURANCE COMPANY LTD.,BBSR	SASWATI MOHAPATRA VS	// 0 //
326	D-WP(C)/20209/2024	SUBHAKANTA RAY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
327	D-WP(C)/20210/2024	GOURANGA MOHANTY VS KUNI @ UMAMANI MOHANTY @ JENA	SANJAY KUMAR BEHERA VS	// 0 //
328	D-WP(C)/20212/2024	RATNAKAR GOCHHAYAT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	D-WP(C)/20214/2024	ASWINI KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/20215/2024	PRASANTA KUMAR MAHAKUD	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/20216/2024	BHAGIRATHI JENA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/20218/2024	CHITTARANJAN PRATIHARI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/20220/2024	JAGADISH BARAL	ANUP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/20222/2024	PRADYUMNA KUMAR DAS	ANUP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/20223/2024	UDAYA MATARI	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/20225/2024	GEETARANI NAYAK	BINAYAK MOHAPATRA	//
		VS	VS	0
		THE PRINCIPAL SECY., H AND UD DEPT.		//
337	D-WP(C)/20226/2024	DEBENDRA KUMAR KHAMRI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/20227/2024	KALYANI MISHRA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/20229/2024	ZABERIUS KERKETTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/20230/2024	PRABHASINI PANDA	ANUP UDAYA SENAPATI	//
		VS	VS	0

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341	D-WP(C)/20231/2024	STATE OF ODISHA MANOJ KUMAR ORAM VS	KAUSHIK SWAIN VS	// // 0
342	D-WP(C)/20232/2024	STATE OF ODISHA R.ADILAXMI VS	GIRISH CHANDRA SAHU VS	// // 0
343	D-WP(C)/20233/2024	STATE OF ODISHA DHIBAR BISWAL VS	ALOK KUMAR MOHAPATRA VS	// // 0
344	D-WP(C)/20235/2024	STATE OF ODISHA SURAJ AJAY KERKETTA VS	KAUSHIK SWAIN VS	// // 0
345	D-WP(C)/20236/2024	STATE OF ODISHA RAJENDRA MAHAKUR VS	ALOK KUMAR MOHAPATRA VS	// // 0
346	D-WP(C)/20237/2024	STATE OF ODISHA SASHIKANTA MALLICK VS	SADASIVA PATRA (1) VS	// // 0
347	D-WP(C)/20238/2024	STATE OF ODISHA KANAKA MANJARI PRADHAN VS	KAUSHIK SWAIN VS	// // 0
348	D-WP(C)/20239/2024	STATE OF ODISHA BINAYAK PATEL VS	ALOK KUMAR MOHAPATRA VS	// // 0
349	D-WP(C)/20240/2024	STATE OF ODISHA MANOJ KUMAR PANDA VS	SADASIVA PATRA (1) VS	// // 0
350	D-WP(C)/20241/2024	STATE OF ODISHA SAPHALA ORAM VS	KAUSHIK SWAIN VS	// // 0
351	D-WP(C)/20244/2024	STATE OF ODISHA DAMODAR PANIGRAHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// // 0 //

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352	D-WP(C)/20246/2024	LILABATI BISWAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
353	D-WP(C)/20247/2024	RABICHANDRA DHARUA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
354	D-WP(C)/20248/2024	BHOLESWAR KISAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
355	D-WP(C)/20249/2024	M/S. DEEPAK KUMAR DAS VS ASSISTANT COMMNR, GST AND CENTRAL EXCISE,BBSR	ADITYA NARAYN RAY VS	// 0 //
356	D-WP(C)/20250/2024	ST.XAVIERS HIGH SCHOOL, CUTTACK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
357	D-WP(C)/20251/2024	SARDAR MUNDARY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
358	D-WP(C)/20252/2024	KAMAL LOCHAN SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
359	D-WP(C)/20253/2024	BIKRAM KUMAR NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
360	D-WP(C)/20255/2024	SUBHALAXMI PATASANI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
361	D-WP(C)/20256/2024	ARUPA BISWAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
362	D-WP(C)/20258/2024	BHABANI SHANKAR PADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
363	D-WP(C)/20259/2024	SABITA BEHERA	BIBEKANANDA BHUYAN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/20260/2024	BINOD RAKSA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/20261/2024	ASSISTANT MANAGER, HUMARA INDIA CREDIT COOPERATIVE SOCIETY LTD. KENDRAPARA	DR. RAIPARA PRATAP SINGH	//
		VS	VS	0
		THE STATE OF ODISHA		//
366	D-WP(C)/20262/2024	JAGADISH BARAL	ANUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/20264/2024	SUBHASHIS BEHERA	NIHAR RANJAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
368	D-WP(C)/20266/2024	CHANDRA SEKHAR SAHU	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/20268/2024	JAGANNATH DIXIT	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/20270/2024	M/S. HONESTY TIE UP PVT. LTD.ROURKELA	KARTIK KURMY	//
		VS	VS	0
		THE ADDL. COMMNR. OF STATE TAX, SUNDARGARH		//
371	D-WP(C)/20271/2024	SIKO PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		AJAY KUMAR BEHERA		//
372	D-WP(C)/20272/2024	PADMINI ROUT	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/20275/2024	SUBAS CHANDRA JENA	AKSHAYA KUMAR DORA	//
		VS	VS	0
		COLLECTOR, GANJAM		//
374	D-WP(C)/20276/2024	RAGHUNATH SAUNTA	SAIBRATA RATH	//
		VS	VS	0

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375	D-WP(C)/20280/2024	STATE OF ODISHA CHANDRAMANI JENA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
376	D-WP(C)/20281/2024	ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BHADRAK BICHITRA NANDA GOUDA VS	AKSHAYA KUMAR DORA VS	// // 0
377	D-WP(C)/20284/2024	COLLECTOR, GANJAM KRIYA YOGA FOUNDATION TRUST, BBSR VS	AMIT PRASAD BOSE VS	// // 0
378	D-WP(C)/20286/2024	STATE OF ODISHA PRAMOD CHANDRA JENA VS	RANJAN KUMAR NAYAK VS	// // 0
379	D-WP(C)/20288/2024	BAJAJ FINANCE LTD. PUNE RAMESH CHANDRA HATI VS	DEBENDRA NATH MISRA VS	// // 0
380	D-WP(C)/20291/2024	STATE OF ODISHA BASUDEV MAHALI VS	SUBHRAJEET JENA VS	// // 0
381	D-WP(C)/20292/2024	STATE OF ODISHA DHANESWAR DAS VS	DEBENDRA NATH MISRA VS	// // 0
382	D-WP(C)/20294/2024	STATE OF ODISHA DAMBARUDHAR SAHOO VS	SUBHRAJEET JENA VS	// // 0
383	D-WP(C)/20297/2024	STATE OF ODISHA LABANYABATI SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
384	D-WP(C)/20298/2024	THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMN., BBSR JAYANTI PATTANAİK VS	PRAVAT KUMAR NAYAK VS	// // 0
385	D-WP(C)/20301/2024	STATE OF ODISHA BHUBANESWARI MISHRA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// // 0 //

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386	D-WP(C)/20303/2024	SACHIDANANDA MANTRY ALIAS MANTRI VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
387	D-WP(C)/20304/2024	SAMMAN FOUNDATION, PATNA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
388	D-WP(C)/20306/2024	AKSHYA KUMAR MOHAPATRA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
389	D-WP(C)/20307/2024	NILAKANTHA DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
390	D-WP(C)/20308/2024	SUGRIBA MEHER VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
391	D-WP(C)/20310/2024	SRIKANT KUMAR MOHANTY VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
392	D-WP(C)/20312/2024	ANITA MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
393	D-WP(C)/20313/2024	SURENDRA KUMAR ROUL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
394	D-WP(C)/20315/2024	MILI NAG VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
395	D-WP(C)/20316/2024	ARUN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
396	D-WP(C)/20318/2024	KULAMANI SAMAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
397	D-WP(C)/20319/2024	SHYAM SUNDAR TUDU	NIHAL RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/20320/2024	RAGHUNATH SARANGI	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/20321/2024	TULSIBASA GOUD	GYAN S. SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/20325/2024	MANOJ KUMAR PARIDA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/20329/2024	ABAKASH CHANDRA PANDA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/20332/2024	HANSADHWAJA NAIK	SAROJ KU. MISHRA	//
		VS	VS	0
		CHIEF GENERAL MANAGER, MCL LTD., JHARSUGUDA		//
403	D-WP(C)/20335/2024	DEBASMITA DORA	BISWARANJAN MAHARATHA	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/20339/2024	AKSHAY KUMAR MOHANTA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/20342/2024	KHETRAMOHAN ROUSTRAY	NIHAR RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/20345/2024	SRIDHAR PANDA	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/20355/2024	MUKTANJALI TAHADIA	SAROJ KUMAR MISHRA	//
		VS	VS	0
		CHIEF GENERAL MANAGER, MCL, LAKHANPUR		//
408	D-WP(C)/20359/2024	DASARATH PATEL	SAROJ KUMAR MISHRA	//
		VS	VS	0

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**FILING REPORT AS ON :03/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/20361/2024	CHIEF GENERAL MANAGER, MCL, LAKHANPUR M/S. HOTEL RAJLAXMI, ANGUL VS	BIGYAN KUMAR SHARMA VS	// // ()
410	D-WP(C)/20362/2024	ODISHA GRAMYA BANK, BBSR, KHURDA SUDAM PADHAN VS	SAROJ KUMAR MISHRA VS	// // ()
411	D-WP(C)/13561/2024	CHIEF GENERAL MANAGER MCL, LAKHANPUR BHIKARI SAHU VS	BIKRAM KESHARI RAJ VS	// // ()
412	D-ABLAPL/13508/2024	STATE OF ODISHA MONASI @ MANAS BEHERA VS	SUDHANSU KUMAR SETHY VS	// // ()
413	D-ABLAPL/13510/2024	STATE OF ODISHA MUKESHA KUMAR MOHANTA VS	SARADA PRASAD DASH VS	// // ()
414	D-ABLAPL/13512/2024	STATE OF ODISHA SUBASH CHANDRA SETHY VS	SAMARENDRA MOHANTY VS	// // ()
415	D-ABLAPL/13515/2024	STATE OF ODISHA CHANDAN KUMAR MOHANTY @ CHANDAN MOHANTY VS	SUDHANSU KUMAR DAS VS	// // ()
416	D-ABLAPL/13518/2024	STATE OF ODISHA BIBHABASU @ BIBHASU SENAPATI VS	JUGAL KISHORE PANDA VS	// // ()
417	D-ABLAPL/13521/2024	STATE OF ODISHA S. RAMAYA VS	BIBHU PRASAD DAS VS	// // ()
418	D-ABLAPL/13524/2024	STATE OF ODISHA KARTIKA @ PRABHASH NAG VS	IPSIT AUROBINDO ACHARYA VS	// // ()
419	D-ABLAPL/13525/2024	STATE OF ODISHA LAMBODAR MOHANTY VS	SARADA PRASAD DASH VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/13529/2024	SAMBHUNATH MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /101 /2024 () //
421	D-ABLAPL/13536/2024	SARBESWAR MOHAPATRA @ JATIA VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	BOLAGARH P.S. /101 /2024 () //
422	D-ABLAPL/13537/2024	BIBEKANANDA KALIA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	CAPITAL P.S. /173 /2024 () //
423	D-ABLAPL/13539/2024	PRATIK YADAV @ BADA BABU VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /227 /2024 () //
424	D-ABLAPL/13540/2024	RAJKISHORE LENKA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /93 /2024 () //
425	D-ABLAPL/13545/2024	SHESHADEV BEHERA @ SHESHADEBA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	AINTHAPALI /603 /2021 () //
426	D-ABLAPL/13547/2024	JAYANTI BASTIA @ JAYANTI BASTYA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	AINTHAPALI /603 /2021 () //
427	D-ABLAPL/13549/2024	RAMAKANTA KHATUA @ PAPU VS STATE OF ODISHA	ASISH CHANDRA RATH VS	CUTTACK SADAR /237 /2024 () //
428	D-ABLAPL/13551/2024	SAROJ KUMAR NEGI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /119 /2024 () //
429	D-ABLAPL/13553/2024	GURU PRASAD MOHANTY VS STATE OF ODISHA	MOHENDRA DALAI VS	CUTTACK SADAR /207 /2024 () //
430	D-ABLAPL/13559/2024	PARSURAM DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	REMUNA /192 /2023 () //
431	D-ABLAPL/13562/2024	TUKUNA @ MANOJ KUMAR ROUT	SAMVIT MOHANTY	RAGHUNATHPUR /87 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/13564/2024	STATE OF ODISHA MAMATA PRIYA DAS	DEEPAK KU SAHOO	// MAHAKALPARA /91 /2024
		VS	VS	()
433	D-ABLAPL/13565/2024	STATE OF ODISHA BHAJAHARI SETHY @ MAHESWAR SETHY	DEEPAK KU SAHOO	// KENDRAPARA SADAR /128 /2024
		VS	VS	()
434	D-ABLAPL/13566/2024	STATE OF ODISHA TAPAN GIRI	ASHOK KUMAR SAHOO	// BALIAPAL /57 /2023
		VS	VS	()
435	D-ABLAPL/13567/2024	STATE OF ODISHA AMIN BEHERA	DEEPAK KU SAHOO	// KENDRAPARA /86 /2024
		VS	VS	()
436	D-ABLAPL/13572/2024	STATE OF ODISHA BRAJA KISHOR BEHERA	SUSANTA KUMAR TRIPATHY	// JAGATSINGPUR /305 /2024
		VS	VS	()
437	D-ABLAPL/13581/2024	STATE OF ODISHA MADHUSUDAN SAHU @ MADHU SAHU	ALOK KUMAR PANDA	// RAMPUR (SONEPUR) /101 /2024
		VS	VS	()
438	D-ABLAPL/13582/2024	STATE OF ODISHA BIKASH KUMAR SWAIN	DEBASISH SAMAL	// KHAIRA /103 /2024
		VS	VS	()
439	D-ABLAPL/13583/2024	STATE OF ODISHA ABHI BHARASAGAR	LAXMINARAYAN PATEL	// SAMBALPUR TOWN /114 /2024
		VS	VS	()
440	D-ABLAPL/13584/2024	STATE OF ODISHA ABHIMANYU SETHI	PRADEEP KUMAR DAS	// BONTH /50 /2024
		VS	VS	()
441	D-ABLAPL/13586/2024	STATE OF ODISHA NARAYAN BHOI	DEEPAK PANDA	// KUMBHARAPARA /71 /2024
		VS	VS	()
442	D-ABLAPL/13587/2024	STATE OF ODISHA MUNNA SAHOO	PRADEEP KUMAR DAS	// BASUDEVPUR /704 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/13590/2024	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	PRAMOD KUMAR ROUT VS	// / /0 ()
444	D-ABLAPL/13593/2024	STATE OF ODISHA NABAKISHOR OJHA VS	CHANDAN SAMANTARAY VS	// DARINGBADI /70 /2024 ()
445	D-ABLAPL/13594/2024	STATE OF ODISHA SHIBA JENA VS	JAYANTA KUMAR MAJHI VS	// SINGLA /78 /2024 ()
446	D-ABLAPL/13601/2024	STATE OF ODISHA ISWAR KUMAR SAHOO VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /94 /2024 ()
447	D-ABLAPL/13602/2024	STATE OF ODISHA SUSANTA KUMAR SWAIN VS	JITENDRA SAMANTARAY VS	// MALKANGIRI /284 /2024 ()
448	D-ABLAPL/13609/2024	STATE OF ODISHA DAITARI BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /95 /1999 ()
449	D-ABLAPL/13610/2024	STATE OF ODISHA ANILA SWAI VS	S.S.RAY (2) VS	// GANGAPUR (ASKA) /653 /2024 ()
450	D-ABLAPL/13612/2024	STATE OF ODISHA RAMAHARI BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /287 /2024 ()
451	D-ABLAPL/13613/2024	STATE OF ODISHA KALU @ SUKANTA BEHERA VS	AKSHAYA KUMAR SUBUDHI VS	// KHARABEL NAGAR P.S. /167 /2024 ()
452	D-ABLAPL/13614/2024	STATE OF ODISHA K. SOMESHA REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /454 /2022 ()
453	D-ABLAPL/13615/2024	STATE OF ODISHA KRUSHNA CHANDRA RAUT @ KASI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/13619/2024	DEEPAK POLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /275 /2024 () //
455	D-ABLAPL/13621/2024	AKRURA PRADHAN @ ANKURU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /368 /2024 () //
456	D-ABLAPL/13626/2024	LITU @ SITAKANTA PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENAGAR (ANUGUL) /101 /2024 () //
457	D-ABLAPL/13627/2024	SABYASACHI LENKA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	JANKIA P.S. /137 /2024 () //
458	D-ABLAPL/13628/2024	RAJU SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /76 /2024 () //
459	D-ABLAPL/13630/2024	KARAM CHAND PATTANAYAK VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	JHIRPANI P.S. /59 /2024 () //
460	D-ABLAPL/13631/2024	MARKANDA SAMANTRAY VS STATE OF ODISHA	GOURAV MOHANTY VS	PAHALA /137 /2024 () //
461	D-ABLAPL/13635/2024	BHAIGA@ BHAGYADHAR NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /571 /2023 () //
462	D-ABLAPL/13637/2024	RAKESH PADHAN VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /266 /2024 () //
463	D-ABLAPL/13641/2024	KAMAL JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DABUGAM /108 /2024 () //
464	D-ABLAPL/13647/2024	SOUMYA STITA PRAGYNA LENKA VS STATE OF ODISHA	MANORANJAN PADHY VS	KONARK /79 /2024 () //
465	D-ABLAPL/13651/2024	RAJANIKANTA NAIK	PRAKASH CHANDRA MISHRA	NARASINGHPUR /278 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
466	D-ABLAPL/13659/2024	SUSANTA KUMAR SAHOO	AMLAN SHAKTI PAUL	//0
		VS	VS	()
		REPUBLIC OF INDIA (RLY DEPT.)		//
467	D-ABLAPL/13662/2024	SATYANANDA NAIK	BHARAT BHUSAN ROURTRAY	BANARAPAL /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	D-ABLAPL/13668/2024	SATYANANDA NAIK	BHARAT BHUSAN ROURTRAY	BANARAPAL /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	D-ABLAPL/13673/2024	SHAKTI PRASAD MOHANTY	BHABANI SHANKAR DASPARIDA	PURI SADAR /168 /2024
		VS	VS	()
		STATE OF ODISHA		//
470	D-ABLAPL/13678/2024	SUNIL KUMAR SAHOO	BISHNU PRASAD PRADHAN	NANDANKANAN /102 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	D-ABLAPL/13682/2024	DHUSASAN PRADHAN	SUBHASREE MOHANTY	BRAHMAGIRI /205 /2008
		VS	VS	()
		STATE OF ODISHA		//
472	D-ABLAPL/13685/2024	MANTU PRADHAN @ BISIKESAN PRADHAN	LAXMINARAYAN RAYATSINGH	JODAPADAR /47 /2016
		VS	VS	()
		STATE OF ODISHA		//
473	D-ABLAPL/13691/2024	JASOBANTA SAHU	GYANENDRA CHAITANYA	KUNDEI /68 /2024
		VS	VS	()
		STATE OF ODISHA		//
474	D-ABLAPL/13692/2024	SOUMYA RANJAN BARIK	CHITTA RANJAN SAHU	BALICHANDRAPUR /179 /2024
		VS	VS	()
		STATE OF ODISHA		//
475	D-ABLAPL/13693/2024	DHARMENDRA @ DHIRENDRA NAYAK	LAXMINARAYAN RAYATSINGH	JODAPADAR /118 /2015
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :03/05/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/20116/2024 ARBA/ /	M/S. JAYCEE HOUSING PRIVATE LTD., JHARKHARIPAL MP		9/2024
2	D-WPCRL/149/2022 WPCRL/149/2022	MALLIKA SAHOO MP	DEBA KUMAR RATH, S.S.PAIKRAY	20/2024
3	D-CRLMA/11452/2024 CRLMA/71/2024	BRUNDABANA MEENAKA MP		28/2024
4	D-CRP/20282/2024 CRP/ /	NIHARKANTI MISHRA MP	BISWAMBAR MOHANTY	31/2024
5	D-TRPCRL/13683/2024 TRPCRL/ /	BIPIN PRADHAN MP	RAMESH KUMAR SAHU	37/2024
6	D-TRP(C)/20123/2024 TRP(C)/ /	RAJANI PATTANAIAK @ PATRA MP	BISHNU BRATA SINGH	112/2024
7	D-TRP(C)/20201/2024 TRP(C)/ /	ASWINI KUMAR DASH MP		113/2024
8	D-TRP(C)/20341/2024 TRP(C)/ /	PINKI NAYAK MP	AKSHAYA KUMAR SUBUDHI	114/2024
9	D-TRP(C)/20344/2024 TRP(C)/ /	SUNANDA MAHAKUDA MP	S.DAS	115/2024
10	D-CRLMP/9935/2024 CRLMP/ /	ASHISH KUMAR ROUT MP	SIBA PRASAD SAHOO	117/2024
11	D-CRLMP/10983/2024 CRLMP/ /	SUBHASHREE PRIYADARSHINI SETHY MP	SHRADHASHREE ROUSTRAY	118/2024
12	D-RVWPET/426/2019 RVWPET/426/2019	PADMAN RANA MP		148/2024
13	D-RVWPET/20197/2024 RVWPET/ /	SUDHANSU SEKHAR MISHRA MP	ADV	149/2024
14	D-RVWPET/20330/2024 RVWPET/ /	ANKURA CHARAN MOHANTY MP	ADV	150/2024
15	D-LAA/9042/2024 LAA/ /	ANTARYAMI BEHERA MP	GAGAN BIHARI SINGH	169/2024
16	D-CMAPL/20278/2024 CMAPL/ /	UNION OF INDIA MP	PRABHU PRASANNA BEHERA	190/2024
17	D-CMAPL/10224/2024 CMAPL/50/2024	NIRANJAN SATAPATHY MP	SIDHARTHA MISHRA 1	191/2024
18	D-CMAPL/10224/2024 CMAPL/50/2024	NIRANJAN SATAPATHY MP	SIDHARTHA MISHRA 1	192/2024
19	D-CMAPL/10224/2024 CMAPL/50/2024	NIRANJAN SATAPATHY MP	SIDHARTHA MISHRA 1	193/2024
20	D-CMAPL/10224/2024 CMAPL/50/2024	NIRANJAN SATAPATHY MP	SIDHARTHA MISHRA 1	194/2024
21	D-CMAPL/20349/2024 CMAPL/ /	KAILASH CHANDRA SAHU @ SAHOO MP	PULAKESH MOHANTY	195/2024
22	D-CMAPL/20372/2024 CMAPL/ /	DILLIP KUMAR DALARAY MP	SASWATA PATNAIK	196/2024
23	D-CMAPL/20375/2024 CMAPL/ /	SWARNALATA SARANGI MP	SASWATA PATNAIK	197/2024
24	D-MATA/15818/2024 MATA/145/2024	SK. JAHID MP	MAHESWAR MOHANTY	199/2024
25	D-MATA/20192/2024 MATA/ /	RAJALAXMI SATAPATHY MP	SAROJ RANJAN SUBUDHI	200/2024
26	D-RPFAM/17253/2024	K. ANANTHARAJA	ARUPANANDA DAS	

	RPFAM/ /	MP		202/2024
27	D-RPFAM/20337/2024	SWADHIN KUMAR NAYAK	DR. BINODA KUMAR MISHRA	
	RPFAM/ /	MP		203/2024
28	D-CONTC/9446/2023	SIDDHARTHA DEY	M/S RABI NARAYAN PANDA	
	CONTC/9446/2023	MP		274/2024
29	D-SA/265/1994	BHASKAR		
	SA/265/1994	MP		389/2024
30	D-SA/17/1995	RAMA CHANDRA	M/S.N.C.PATI	
	SA/17/1995	MP		390/2024
31	D-SA/17/1995	RAMA CHANDRA	M/S.N.C.PATI	
	SA/17/1995	MP		391/2024
32	D-CRLREV/13570/2024	STATE OF ODISHA	JANMEJAYA KATIKIA, A.G.A.	
	CRLREV/ /	MP		391/2024
33	D-CRLREV/1152/2014	GHANASHYAM ROUTA		
	CRLREV/1152/2014	MP		392/2024
34	D-CRLREV/558/2023	SWEEKAR NAYAK		
	CRLREV/558/2023	MP		393/2024
35	D-CRLREV/659/2023	ANINDITA MOHANTY	UDIT RANJAN JENA	
	CRLREV/659/2023	MP		394/2024
36	D-CRLREV/13664/2024	BASUDEV PRADHAN	NIRANJAN LENKA	
	CRLREV/ /	MP		395/2024
37	D-CRLREV/13664/2024	BASUDEV PRADHAN	NIRANJAN LENKA	
	CRLREV/ /	MP		396/2024
38	D-FAO/564/2023	EXECUTIVE ENGINEER NESCO UTILITY	PRASANTA BARI PRADIPATHY	
	FAO/564/2023	MP		402/2024
39	D-FAO/544/2023	EXE. ENGNR., NESCO. (TPNODL), ELECTRICIAN	PRASANTA BARI PRADIPATHY	
	FAO/544/2023	MP		403/2024
40	D-FAO/14670/2024	THE MANAGER, M/S ORIENTAL INSURANCE CO. L.T.	REKHA BALA PATI	
	FAO/ /	MP		404/2024
41	D-FAO/20165/2024	D.M, M/S. ORIENTAL INSURANCE CO. L.T.	BIMJHIM BALA PATI	
	FAO/ /	MP		405/2024
42	D-FAO/20356/2024	M.LEGAL M/S. NEW INDIA ASSURANCE CO. LTD	SUBRAT SATPATHY	
	FAO/ /	MP		406/2024
43	D-BLAPL/5493/2024	ABDULLAH ANSARI @ ABDUL	JAYADEBA BEHERA	
	BLAPL/1464/2024	MP		485/2024
44	D-BLAPL/4058/2024	SUDAM SWAIN	SANJIT MISHRA	
	BLAPL/1309/2024	MP		486/2024
45	D-BLAPL/3529/2023	ARJUN PAIK	BASUDEV PUJARI	
	BLAPL/3529/2023	MP		487/2024
46	D-BLAPL/6055/2024	AMULYA MISHRA@ATULYA@ SANJAYA@BIBHU	CHARAN BEHERA	
	BLAPL/1744/2024	MP		488/2024
47	D-CMP/20180/2024	KANAKLATA PAL	SUCHIT KUMAR NAYAK	
	CMP/ /	MP		523/2024
48	D-CMP/20208/2024	SUSHAMA NATH SHARMA	RANJAN KUMAR ROUFRAY	
	CMP/ /	MP		524/2024
49	D-CMP/19632/2024	BISWANATH SHARMA	PRADIP KUMAR RAY	
	CMP/469/2024	MP		525/2024
50	D-CMP/20324/2024	SARADA MALLICK	NIRANJAN PRASAD PATRA	
	CMP/ /	MP		526/2024
51	D-CMP/20324/2024	SARADA MALLICK	NIRANJAN PRASAD PATRA	
	CMP/ /	MP		527/2024
52	D-CMP/20334/2024	KISHORE PATEL	BYOMOKESH SAHOO	
	CMP/ /	MP		528/2024
53	D-CMP/20347/2024	MOHINI RANJAN HOTA	SUKANTA KUMAR NAYAK (2)	
	CMP/ /	MP		529/2024
54	D-CMP/20350/2024	KANHU CHARAN MOHAPATRA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		530/2024
55	D-CMP/20357/2024	SIBA CHARAN MALLICK	GOUTAM CHARAN ROUT	
	CMP/ /	MP		531/2024
56	D-CMP/20364/2024	M/S. SAPATH FINANCIAL SERVICES PVT. LTD	BIBEKANANDA BHUYAN	
	CMP/ /	MP		532/2024
57	D-CMP/20366/2024	PURNA CHANDRA MANDHATA	BIBEKANANDA BHUYAN	
	CMP/ /	MP		533/2024

58	D-RSA/99/2021 RSA/99/2021	BINAPANI SAHOO MP	SUMITRA MOHANTY	543/2024
59	D-RSA/99/2021 RSA/99/2021	BINAPANI SAHOO MP	SUMITRA MOHANTY	544/2024
60	D-RSA/99/2021 RSA/99/2021	BINAPANI SAHOO MP	SUMITRA MOHANTY	545/2024
61	D-RSA/15701/2024 RSA/ /	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	546/2024
62	D-RSA/18914/2024 RSA/122/2024	KSHIRBATI@KHARABATI NAIK MP	SUJATA JENA	547/2024
63	D-RSA/20290/2024 RSA/ /	SRIMATI SWAIN MP	SAIBRATA RATH	548/2024
64	D-ABLAPL/10014/2024 ABLAPL/3895/2024	MANORANJAN SWAIN MP		866/2024
65	D-ABLAPL/8557/2024 ABLAPL/3066/2024	NIRANJAN ROUTRAY MP		867/2024
66	D-ABLAPL/9574/2024 ABLAPL/3525/2024	PYARI BIBI MP		868/2024
67	D-ABLAPL/5753/2024 ABLAPL/2146/2024	CHANDANA @ CHANDAN BEHERA MP		869/2024
68	D-ABLAPL/4672/2024 ABLAPL/2765/2024	PAPI PRADHAN MP		870/2024
69	D-ABLAPL/10294/2024 ABLAPL/3668/2024	RABINDRA KUMAR BARIK MP		871/2024
70	D-ABLAPL/5533/2024 ABLAPL/2128/2024	KALIA SAHOO MP		872/2024
71	D-ABLAPL/9890/2024 ABLAPL/3982/2024	HEMANTA SUNA MP		873/2024
72	D-ABLAPL/9891/2024 ABLAPL/3984/2024	PRAKASH KUMAR BEHERA MP		874/2024
73	D-ABLAPL/5676/2024 ABLAPL/2140/2024	RUSHI KUMAR KERKETA@ BULU MUNDA MP		875/2024
74	D-ABLAPL/10708/2024 ABLAPL/3839/2024	SUKANTA KUMAR MANTRY MP		876/2024
75	D-ABLAPL/4735/2024 ABLAPL/1855/2024	TAPAN SAHOO @ SAHU MP	MOHAN KUMAR SAHU	877/2024
76	D-ABLAPL/9800/2024 ABLAPL/3804/2024	SUSANTA KUMAR JENA @ SUSANTA JENA MP		878/2024
77	D-ABLAPL/4162/2024 ABLAPL/1846/2024	CHANDAN KUMAR DAS MP		879/2024
78	D-ABLAPL/18851/2019 ABLAPL/18851/2019	CHHACHINDRA DAS MP	JAYANTA KUMAR MAJHI	880/2024
79	D-ABLAPL/10183/2020 ABLAPL/10183/2020	DIPU @ DEEPAK BEHERA MP		881/2024
80	D-MACA/20089/2024 MACA/ /	SUDHAKAR MOHAPATRA MP	PRADEEP KUMAR MISHRA	955/2024
81	D-MACA/20089/2024 MACA/ /	SUDHAKAR MOHAPATRA MP	PRADEEP KUMAR MISHRA	956/2024
82	D-MACA/18014/2024 MACA/ /	KHETRABASI MAHAKUD MP	KAPILA CHARAN NAYAK	957/2024
83	D-MACA/18009/2024 MACA/ /	RANJAN KUMAR NAIK MP	KAPILA CHARAN NAYAK	958/2024
84	D-MACA/17669/2024 MACA/ /	PURNA CHADNRA PATRA MP	KAPILA CHARAN NAYAK	959/2024
85	D-MACA/20219/2024 MACA/ /	B.M, RELIANCE GENERAL INSURANCE COGIE.DDTTA MP		960/2024
86	D-MACA/20219/2024 MACA/ /	B.M, RELIANCE GENERAL INSURANCE COGIE.DDTTA MP		961/2024
87	D-MACA/20228/2024 MACA/ /	M., SBI . G.I CO. L.T.D MP	G.P.DUTTA	962/2024
88	D-MACA/20228/2024 MACA/ /	M., SBI . G.I CO. L.T.D MP	G.P.DUTTA	963/2024
89	D-MACA/20243/2024	M.LEGAL M/S. RELIANCE GENERAL INSURANCE COGIE.DDTTA	G.P.DUTTA	

	MACA/ /	MP		964/2024
90	D-MACA/20243/2024	M.LEGAL M/S. RELIANCE GENERAL INSURANCE L.T.D.	RANDEEPA	
	MACA/ /	MP		965/2024
91	D-MACA/20257/2024	M. LEGAL M/S. RELIANCE GENERAL INSURANCE L.T.D.	RANDEEPA	
	MACA/ /	MP		966/2024
92	D-MACA/20257/2024	M. LEGAL M/S. RELIANCE GENERAL INSURANCE L.T.D.	RANDEEPA	
	MACA/ /	MP		967/2024
93	D-MACA/16634/2024	TATA AIG G.I.CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		968/2024
94	D-CRLA/30/2021	BIJAY KUMAR BEHERA	GAJENDRA K. KHILAR	
	CRLA/30/2021	MP		1094/2024
95	D-CRLA/11576/2024	SUBASH CHANDRA DAS	RANJIT MOHANTY	
	CRLA/380/2024	MP		1095/2024
96	D-CRLA/13541/2024	JATIA @ MANOJ NAYAK	ARIJEET MISHRA	
	CRLA/449/2024	MP		1096/2024
97	D-CRLA/13541/2024	JATIA @ MANOJ NAYAK	ARIJEET MISHRA	
	CRLA/449/2024	MP		1097/2024
98	D-CRLA/13563/2024	KALIA @ ATRATANA KETAKI	PRABIR KUMAR RAY	
	CRLA/ /	MP		1098/2024
99	D-CRLA/13563/2024	KALIA @ ATRATANA KETAKI	PRABIR KUMAR RAY	
	CRLA/ /	MP		1099/2024
100	D-CRLA/13563/2024	KALIA @ ATRATANA KETAKI	PRABIR KUMAR RAY	
	CRLA/ /	MP		1100/2024
101	D-CRLA/13569/2024	SAROJ BANDHU DAS	SATYA RANJAN MULIA	
	CRLA/ /	MP		1101/2024
102	D-CRLA/13604/2024	PRABIR BEHERA	JAYANTA KUMAR MAJHI	
	CRLA/ /	MP		1102/2024
103	D-CRLA/13604/2024	PRABIR BEHERA	JAYANTA KUMAR MAJHI	
	CRLA/ /	MP		1103/2024
104	D-CRLA/13640/2024	ANSHUMAN MOHAPATRA	UDIT RANJAN JENA	
	CRLA/ /	MP		1104/2024
105	D-CRLA/13640/2024	ANSHUMAN MOHAPATRA	UDIT RANJAN JENA	
	CRLA/ /	MP		1105/2024
106	D-CRLA/13658/2024	KUNDAN	AMIT KUMAR DAS	
	CRLA/ /	MP		1106/2024
107	D-CRLA/13658/2024	KUNDAN	AMIT KUMAR DAS	
	CRLA/ /	MP		1107/2024
108	D-CRLA/13676/2024	PUNIA@PURNA CHANDRA SAHOO	DEBASNAN DAS	
	CRLA/ /	MP		1108/2024
109	D-CRLA/13676/2024	PUNIA@PURNA CHANDRA SAHOO	DEBASNAN DAS	
	CRLA/ /	MP		1109/2024
110	D-CRLA/13676/2024	PUNIA@PURNA CHANDRA SAHOO	DEBASNAN DAS	
	CRLA/ /	MP		1110/2024
111	D-CRLA/13681/2024	NARAYAN BHOI @ AMAN	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		1111/2024
112	D-CRLA/13681/2024	NARAYAN BHOI @ AMAN	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		1112/2024
113	D-CRLMC/2689/2023	AMITABH PATEL	SIDHESWAR MOHANTY	
	CRLMC/2689/2023	MP		1184/2024
114	D-CRLMC/9330/2024	ANIL KUMAR TOMAR	DEBASIS TRIPATHY, MERUSAGAR SAMANTARAY	
	CRLMC/1021/2024	MP		1185/2024
115	D-CRLMC/3126/2023	JAJATI KUMAR BEHERA		
	CRLMC/3126/2023	MP		1186/2024
116	D-CRLMC/3126/2023	JAJATI KUMAR BEHERA		
	CRLMC/3126/2023	MP		1187/2024
117	D-CRLMC/1040/2021	GANESH BEHERA@GANESH PRASAD BEHERA		
	CRLMC/1040/2021	MP		1188/2024
118	D-CRLMC/13532/2024	KARUNAKAR MALLIK	BISWAJIT MOHAPATRA	
	CRLMC/ /	MP		1189/2024
119	D-CRLMC/1752/2020	ROHITA KUMAR BEURA		
	CRLMC/1752/2020	MP		1190/2024
120	D-CRLMC/13538/2024	NIRMALENDU MOHANTY	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		1191/2024

121	D-CRLMC/13578/2024 CRLMC/ /	CHANDAN KUMAR RANSINGH MP	PURNA CHANDRA MOHARANA	1192/2024
122	D-CRLMC/10713/2024 CRLMC/1286/2024	HADU SAHA@ZAHIR SAHA MP		1193/2024
123	D-CRLMC/13618/2024 CRLMC/ /	AMARA CHANDRA DASH MP	BINI MISHRA	1194/2024
124	D-CRLMC/5445/2023 CRLMC/5445/2023	SOUMYA SASWAT NAYAK MP	RAMESH AGARWAL	1195/2024
125	D-CRLMC/4277/2022 CRLMC/4277/2022	SK.LALU@LALU SK.@LAL MOHAMMAD MP	BEVASHIS PANDA	1196/2024
126	D-CRLMC/735/2022 CRLMC/735/2022	SANDEEP KUMAR SAHU MP	DIPTI RANJAN MOHAPATRA	1197/2024
127	D-CRLMC/13656/2024 CRLMC/ /	SANIA @ KUMARA DAS MP	PRAVASH CHANDRA JENA	1198/2024
128	D-CRLMC/13660/2024 CRLMC/ /	SATISH DAS MP	PRAVASH CHANDRA JENA	1199/2024
129	D-CRLMC/13671/2024 CRLMC/ /	CHANDAN KUMAR BHARTI MP	BALARAM NAYAK	1200/2024
130	D-CRLMC/13675/2024 CRLMC/ /	RASHMI RANJAN PARIDA MP	AKASH BHUYAN	1201/2024
131	D-CRLMC/13680/2024 CRLMC/ /	CHANDAN KUMAR MOHANTY MP	JAYDEEP PAL	1202/2024
132	D-WA/20091/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2775/2024
133	D-WA/20091/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2776/2024
134	D-WA/20094/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2777/2024
135	D-WA/20091/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2778/2024
136	D-WA/20094/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2779/2024
137	D-WA/20094/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2780/2024
138	D-WA/20097/2024 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	DR.PURUSOTTAM CHULI	2781/2024
139	D-WA/20097/2024 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	DR.PURUSOTTAM CHULI	2782/2024
140	D-WA/20104/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2783/2024
141	D-WA/20104/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2784/2024
142	D-WA/20104/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2785/2024
143	D-WA/20145/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2786/2024
144	D-WA/20145/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2787/2024
145	D-WA/20145/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2788/2024
146	D-WA/20172/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2789/2024
147	D-WA/20172/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2790/2024
148	D-WA/20172/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2791/2024
149	D-WA/20179/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2792/2024
150	D-WA/20179/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2793/2024
151	D-WA/20179/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2794/2024
152	D-WA/20191/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	

	WA/ /	MP		2795/2024
153	D-WA/20191/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2796/2024
154	D-WA/20191/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2797/2024
155	D-WA/20194/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2798/2024
156	D-WA/20194/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2799/2024
157	D-WA/20194/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2800/2024
158	D-WA/20205/2024	OM SAI DRUGS, GANJAM	SIDHESWAR MALLIK	
	WA/ /	MP		2801/2024
159	D-WA/20211/2024	BIKASH KUMAR JENA	MANOJA KUMAR KHUNTIA	
	WA/ /	MP		2802/2024
160	D-WA/20242/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2803/2024
161	D-WA/20242/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2804/2024
162	D-WA/20242/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2805/2024
163	D-WA/20267/2024	M/S. GET WELL MEDICAL STORE	HIMANSU SEKHAR SATAPATHY	
	WA/ /	MP		2806/2024
164	D-WA/20269/2024	M/S.LIFE LINE	HIMANSU SEKHAR SATAPATHY	
	WA/ /	MP		2807/2024
165	D-WA/20273/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2808/2024
166	D-WA/20277/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2809/2024
167	D-WA/20273/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2810/2024
168	D-WA/20273/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2811/2024
169	D-WA/20285/2024	M/S.BISWAL DRUG HOUSE	SUNSHINE ANAND SWAIN	
	WA/ /	MP		2812/2024
170	D-WA/20277/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2813/2024
171	D-WA/20277/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2814/2024
172	D-WA/20296/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2815/2024
173	D-WA/20296/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2816/2024
174	D-WA/20296/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2817/2024
175	D-WA/20299/2024	ORISSA STAFF SELECTION COMMISSION SANJIB SWAIN,S.C(OSSC)		2818/2024
	WA/ /	MP		2819/2024
176	D-WA/20299/2024	ORISSA STAFF SELECTION COMMISSION SANJIB SWAIN,S.C(OSSC)		2819/2024
	WA/ /	MP		2819/2024
177	D-WA/20309/2024	M/S.MADHABA MEDICINE STORE	SUNSHINE ANAND SWAIN	
	WA/ /	MP		2820/2024
178	D-WA/11525/2024	DILLIP KUMAR SAMANTARAY	SANKAR PRASAD PANI	
	WA/ /	MP		2821/2024
179	D-WA/20323/2024	SEVA MEDICINE STORE	SUNSHINE ANAND SWAIN	
	WA/ /	MP		2822/2024
180	D-WA/20322/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2823/2024
181	D-WA/20322/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2824/2024
182	D-WA/20327/2024	M/S. LINGARAJ MEDICINE STORE	SUNSHINE ANAND SWAIN	
	WA/ /	MP		2825/2024
183	D-WA/20322/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2826/2024

184	D-WA/20333/2024 WA/ /	M/S MEERA MEDICALS MP	SIDHESWAR MALLIK	2827/2024
185	D-WA/20340/2024 WA/ /	M/S.MAA TARINI MEDICAL STORE MP	SIDHESWAR MALLIK	2828/2024
186	D-WA/20336/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2829/2024
187	D-WA/20336/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2830/2024
188	D-WA/20336/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2831/2024
189	D-WA/20353/2024 WA/ /	M/S.SUKANTALA MEDICAL STORE MP	BUDHADEV ROUTRAY	2832/2024
190	D-WA/20360/2024 WA/ /	SMITANJALI SWAIN MP	SAGARIKA SAHOO	2833/2024
191	D-WP(C)/20088/2024 WP(C)/11354/2024	LAXMIDHAR BEHERA MP	ER. DEBASHISHA HOTA	6227/2024
192	D-WP(C)/20090/2024 WP(C)/ /	M/S. RHI INDIA PVT LTD. ANGUL MP	RAMESH CHANDRA JENA	6228/2024
193	D-WP(C)/20093/2024 WP(C)/ /	M/S ESMART ENERGY SOLUTIONS LTD. MP	MUKESH PANDA	6229/2024
194	D-WP(C)/18390/2024 WP(C)/10361/2024	ER.BIRENDRA KUMAR KHURA MP	LINGARAJ MOHANTY	6230/2024
195	D-WP(C)/20137/2024 WP(C)/ /	M/S SICAL LOGISTICS LTD. MP	SUPRATIK ACHARYA	6231/2024
196	D-WP(C)/20149/2024 WP(C)/ /	SURYA KANTA ACHARYA MP	MANAS RANJAN SATPATHY	6232/2024
197	D-WP(C)/20159/2024 WP(C)/ /	RUDRA MADHAB BAITHARU MP	AMIYA KUMAR MOHANTY (A)	6233/2024
198	D-WP(C)/20168/2024 WP(C)/ /	PRAFULLA SWAIN @ PRAFULLA KUMAR <del>SWAIN</del> V DAS MP		6234/2024
199	D-WP(C)/17093/2024 WP(C)/9713/2024	NARENDRA NATH PANDA MP	ABHIRAM SWAIN	6235/2024
200	D-WP(C)/23226/2022 WP(C)/23226/2022	SAGAR KESHARI NAYAK MP	DINESH PANDA	6236/2024
201	D-WP(C)/20173/2024 WP(C)/ /	OCM MOVERS PVT LTD. BBSR MP	ARUN KUMAR NAYAK	6237/2024
202	D-WP(C)/20175/2024 WP(C)/ /	OCM MOVERS PVT. LTD. BBSR MP	SUDEEP KUMAR SARANGI	6238/2024
203	D-WP(C)/20176/2024 WP(C)/ /	OCM MOVERS PVT. LTD. MP	SUDEEP KUMAR SARANGI	6239/2024
204	D-WP(C)/40623/2023 WP(C)/40623/2023	BHAGIRATHI PANDA MP	AJAYA KUMAR JENA	6240/2024
205	D-WP(C)/20200/2024 WP(C)/ /	NIBAS NAIK MP	P.ANUP DASH	6241/2024
206	D-WP(C)/35863/2022 WP(C)/35863/2022	RAGHUPATI MOHAPATRA MP	BIDESH RANJAN BEHERA	6242/2024
207	D-WP(C)/40657/2023 WP(C)/40657/2023	NIHAR KANTI MISHRA MP	KOUSIK ANANDA GURU	6243/2024
208	D-WP(C)/20202/2024 WP(C)/11332/2024	SHIVANI MEDICINE STORE, CUTTACK MP	SIDHARTHA DAS	6244/2024
209	D-WP(C)/20204/2024 WP(C)/ /	ALL ODISHA OPTOMETRIST ASSOCIATION MP	DIBAKA PRASAD MOHANTY	6245/2024
210	D-WP(C)/20209/2024 WP(C)/ /	SUBHAKANTA RAY MP	SASWATI MOHAPATRA	6246/2024
211	D-WP(C)/20220/2024 WP(C)/ /	JAGADISH BARAL MP	ANUP KUMAR PATTNAIK	6247/2024
212	D-WP(C)/20222/2024 WP(C)/ /	PRADYUMNA KUMAR DAS MP	ANUP KUMAR PATTNAIK	6248/2024
213	D-WP(C)/16806/2019 WP(C)/16806/2019	GOKULANANDA NAIK MP		6249/2024
214	D-WP(C)/18268/2020 WP(C)/18268/2020	DAYANIDHI SAMAL MP	M/S SOMNATH MISHRA	6250/2024
215	D-WP(C)/20250/2024	ST.XAVIERS HIGH SCHOOL, CUTTACK	SIDHARTHA MISHRA	

216	WP(C)/ / D-WP(C)/20261/2024 WP(C)/ /	MP ASSISTANT MANAGER, HUMARA INDIA CEMENT CORPORATION MESSING LTD. KENDRAPARA MP	6251/2024
217	D-WP(C)/20259/2024 WP(C)/ /	SABITA BEHERA MP	BIBEKANANDA BHUYAN 6252/2024
218	D-WP(C)/20249/2024 WP(C)/ /	M/S. DEEPAK KUMAR DAS MP	ADITYA NARAYN RAY 6253/2024
219	D-WP(C)/20264/2024 WP(C)/ /	SUBHASHIS BEHERA MP	NIHAR RANJAN MOHANTY 6254/2024
220	D-WP(C)/20262/2024 WP(C)/ /	JAGADISH BARAL MP	ANUP KUMAR PATTNAIK 6255/2024
221	D-WP(C)/20266/2024 WP(C)/ /	CHANDRA SEKHAR SAHU MP	SAIBRATA RATH 6256/2024
222	D-WP(C)/20270/2024 WP(C)/ /	M/S. HONESTY TIE UP PVT. LTD.ROURKELA MP	KARTIK KURMY 6257/2024
223	D-WP(C)/20271/2024 WP(C)/ /	SIKO PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY MP	SUKANTA KUMAR NAYAK (2) 6258/2024
224	D-WP(C)/41328/2023 WP(C)/41328/2023	RAMAKANTA NAYAK MP	PRASANTA KUMAR SAHOO 6259/2024
225	D-WP(C)/20276/2024 WP(C)/ /	RAGHUNATH SAUNTA MP	SAIBRATA RATH 6260/2024
226	D-WP(C)/20280/2024 WP(C)/ /	CHANDRAMANI JENA MP	SUKANTA KUMAR NAYAK (2) 6261/2024
227	D-WP(C)/20291/2024 WP(C)/ /	BASUDEV MAHALI MP	SUBHRAJEET JENA 6262/2024
228	D-WP(C)/3698/2024 WP(C)/1868/2024	M/S BHARAT SECURITY SERVICES, JAJPUR MP	AKSHAYA KUMAR PANDEY 6263/2024
229	D-WP(C)/20294/2024 WP(C)/ /	DAMBARUDHAR SAHOO MP	SUBHRAJEET JENA 6264/2024
230	D-WP(C)/20306/2024 WP(C)/ /	AKSHYA KUMAR MOHAPATRA MP	BUDHADEV ROUSTRAY 6265/2024
231	D-WP(C)/20304/2024 WP(C)/ /	SAMMAN FOUNDATION, PATNA MP	SAGARIKA SAHOO 6266/2024
232	D-WP(C)/20319/2024 WP(C)/ /	SHYAM SUNDAR TUDU MP	NIHAL RATH 6267/2024
233	D-WP(C)/20325/2024 WP(C)/ /	MANOJ KUMAR PARIDA MP	NIHAL RATH 6268/2024
234	D-WP(C)/20320/2024 WP(C)/ /	RAGHUNATH SARANGI MP	NIHAL RATH 6269/2024
235	D-WP(C)/15197/2006 WP(C)/15197/2006	JITRU SIRA@BHATARA MP	 6270/2024
236	D-WP(C)/21600/2023 WP(C)/21600/2023	DEEPAK KUMAR PATRA MP	TANMAY MISHRA 6271/2024
237	D-WP(C)/16206/2024 WP(C)/9039/2024	VEDIKA RESOURCES MP	ARYA TRIPATHY 6272/2024
238	D-WP(C)/2162/2023 WP(C)/2162/2023	M/S DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY, BBSR MP	 6273/2024
239	D-WP(C)/11690/2022 WP(C)/11690/2022	SURENDRA SABBINENI MP	SUBHAM AGARWAL 6274/2024
240	D-WP(C)/39358/2023 WP(C)/39358/2023	CHHABIRANI PRAMANIK MP	RAMA CHANDRA JENA 6275/2024
241	D-WP(C)/25852/2023 WP(C)/25852/2023	CHINMAY KUMAR NANDA MP	RAMA CHANDRA JENA 6276/2024
242	D-WP(C)/20361/2024 WP(C)/ /	M/S. HOTEL RAJLAXMI, ANGUL MP	BIGYAN KUMAR SHARMA 6277/2024
			6278/2024